Annexure – 5

Name of the corporate debtor: Vatika IT Parks Private Limited; Date of commencement of CIRP: 09.10.2026 and order received/communicated on 13.10.2026 List of creditors as on: 05.11.2026

List of operational creditors (Workmen) (Amount in₹)

Sl. No.	Name of authorised representative, if any	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NIL												

Annexure – 6

Name of the corporate debtor:Vatika IT Parks Private Limited; Date of commencement of CIRP: 09.10.2026 and order received/communicated on 13.10.2026 List of creditors as on:05.11.2026

List of operational creditors (Employees) (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL												